

the hon. Member that the Study Team will surely consult this institute also in regard to its research findings.

SHRI S. C. SAMTNA : Is it not a fact that after a long struggle the Government have recognised the indigenous systems of medicine and homoeopathy, and that the Government enacted recently a law for establishing a council for indigenous systems of medicine ? Therefore, may I know why ayurveda and homoeopathy have not been represented on this Committee ?

MR. SPEAKER : This question was asked earlier also.

SHRI A. K. KISKU : I shall not take of what the hon. Member has indicated and I would give him an answer when I am ready with it.

**Establishment of Naval Training
Institute at Chilka (Orissa)**

*11. **SHRI CHINTAMANI PANIGRAHI :** Will the Minister of DEFENCE be pleased to state :

(a) whether any further progress has been made for establishing the Naval Training Institute at Chilka Lake in Orissa ; and

(b) if so, the extent of progress made so far ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI P. C. SETHI) : (a) and (b). The project is phased over 1970-76. Acquisition of land has been sanctioned. Sanction has also been accorded for collection of material, site clearance and provision of accommodation for construction staff. The layout, etc. are being finalised by the Military Engineering Service, who has been entrusted with the execution of the project.

SHRI CHINTAMANI PANIGRAHI : I am grateful to the hon. Minister for saying that already the project is under way. But I would like to know from the hon. Minister one thing. There are two villages which

come under the land acquisition proceedings in this regard, and so, will the hon. Minister take into consideration the fact that these two villages are going to be affected and the villages are going to be displaced from their places and therefore, may I know whether suitable accommodation and compensation will be given to them and land and everything that they are going to lose will be provided for them so that they will not suffer on account of this ?

SHRI P. C. SETHI : As far as land is concerned, we have already sanctioned the acquisition of the land, but now there are two difficulties. One is, the State Government has proposed a change in the valuation of the land, raising it from Rs. 5 lakhs to Rs. 15 lakhs. Secondly, there is a slight alteration in the requirement of the military, and that has raised the cost of the land further. As far as the villages are concerned, if they are taken over, then certainly the villagers would be given proper compensation and we will see to it, with the State Government, that they are properly rehabilitated.

SHRI CHINTAMANI PANIGRAHI : May I know from the hon. Minister whether it is not a fact that the project was to have started last year, but that there were some difficulties ? May I therefore know from the hon. Minister whether really the actual work will start from this season ?

MR. SPEAKER : The State Government has demanded more.

SHRI P. C. SETHI : As I have already said, the State Government has previously put the cost of the land at Rs. 5 lakhs. Now they have put it at Rs. 15 lakhs. We are also having some slight land alterations. Therefore, the cost may go up further to Rs. 24 lakhs. That is the total cost and the work would start very soon.

SHRI JYOTIRMOY BASU : Is the hon. Minister aware of the fact that due to lack of care Chilka is being heavily silted up and unless you do proper dredging immediately this naval base or naval training yard cannot be used ? If so, what steps are being taken to improve the position ?

MR. SPEAKER : The question is about Naval Training Institute.

SHRI JYOTIRMOY BASU : Since Chilka is being silted up so heavily its depth will not be enough for ships unless they do proper dredging.

MR. SPEAKER : This question is about the Institute.

SHRI JYOTIRMOY BASU : How can the naval crafts go to Chilka unless it is sufficiently deep ? It is a pertinent point.

MR. SPEAKER : I am sorry, it is not relevant.

Trade with East Pakistan

*14. SHRI JYOTIRMOY BASU : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are contemplating to take steps to normalise trade relations with East Pakistan ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). It is the policy of the Government of India to continue making efforts to normalise relations with Pakistan, including the resumption of trade relations. However, the response of the Government of Pakistan to our initiatives has not so far been positive.

SHRI JYOTIRMOY BASU : In view of the changed circumstances, will the government tell us that for ensuring free travel, trade and cultural relations they will extend recognition and material help to the Provisional Government of Bangla Desh ? If not, what are the reasons therefor ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : I am sorry, it does not arise out of this. This question relates to trade.

SHRI JYOTIRMOY BASU : It is a burning issue. Sardar Swaran Singh is a

very powerful man. He can express his views boldly. He can tell us the policy of the government.

SHRI SWARAN SINGH : I would request the hon. Member not to ask this question at this stage.

SHRI JYOTIRMOY BASU : Why have they allowed partial trade with Bangla Desh and Meghalaya ? For four days a week crafts are visiting Meghalaya to carry limestone. So, why do they not approve normal trade relations with other borders of Bangla Desh and India ?

SHRI SWARAN SINGH : I would like to clarify the position. Our stand throughout has been that we are all for having trade with Pakistan, including East Pakistan and it is the Government of Pakistan which has been very stoutly resisting our efforts to normalise trade. So, I do not know what is the relevance of the question that is put by the hon. Member.

SHRI JYOTIRMOY BASU : Trading is taking place at the Meghalaya border between India and Bangla Desh. Crafts are plying four days a week to carry lime stone from Indian territory. How is it that you are allowing this to happen at one end of the country and not at another end ?

MR. SPEAKER : He has answered the question.

SHRI SWARAN SINGH : I would allow it anywhere. The hon. Member, I am sure, is familiar with the problem across Meghalaya. If, for instance, we can sell some limestone at Meghalaya or at any other place, we will be happy to do that.

SHRI JYOTIRMOY BASU : Why not cement ?

SHRI SWARAN SINGH : We are prepared to sell anything. We are not coming in the way. So, he cannot say, "If you are permitting it at one point, why are you not permitting it at another point ?" I am not coming in the way. It is at the receiving end that difficulties are there. We should appreciate it in the proper perspective.